

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 8 of 2014

Dated : 6th January, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Vandana Global Ltd. ... Appellant(s)

Versus

**Chhattisgarh State Power Trading
Co. Ltd. & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Raunak Jain

ORDER

Admit. Issue notice to the Respondents returnable on 06.02.2014.
Dasti service is permitted. Registry is also directed to issue notice to the
Respondents.

Post the matter on **06.02.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vt